

Irrigation Proposals during Fourth Plan in Orissa

1162. Shri Chintamani Panigrahi: Will the Minister of Irrigation and Power be pleased to state:

(a) the proposals for irrigation in the Fourth Five Year Plan formulated by the Orissa Government;

(b) the estimated cost of all those proposals;

(c) the proposals which have been agreed for execution; and

(d) the nature of benefits to be accrued from these projects?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Government of Orissa proposed an outlay of Rs. 41.85 crores for major and medium irrigation projects in Orissa—both continuing and new—in the Fourth Five Year Plan. Details have not yet been finalised.

(c) and (d). The Fourth Plan of Orissa has yet to be finalised.

Excise Division for Orissa

1163. Shri Chintamani Panigrahi: Will the Minister of Finance be pleased to state:

(a) Whether Government propose to set up a separate Excise Division for Orissa;

(b) whether Government are aware that even after Orissa becoming a separate State since the last 30 years, no separate Excise Divisional Office has been set up for Orissa; and

(c) if so, the steps Government propose to take in the matter.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Orissa is already a separate Central Excise Division.

(b) Does not arise.

(c) Does not arise.

Admission to All India Institute of Medical Sciences

1164. Shri V. Krishanaswathi: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government are aware of the fact that adequate representations with regard to admission into the All India Institute of Medical Sciences are not given to Madras State; and

(b) if so, the reasons therefor?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar) (a) Admissions to the M.B.B.S. and the Postgraduate courses conducted at the All India Institute of Medical Sciences are made on an all India basis on merit. There is no reservation of any seat for admission to these courses, for any State or region in India but 5 seats are reserved for foreign students and 10 seats for Scheduled Castes and Scheduled Tribes candidates in the M.B.B.S. Course.

(b) Does not arise.

Release of Plots in Delhi

1165. Shri N. S. Sharma:
Shri Shri Gopal Saboo:
Shri Sharda Nam:
Shri Brij Bhushan Lal:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government have recently taken a decision to release to the plot holders or House Building Cooperative Societies the land which was acquired by the Delhi Administration in the recent years; and

(b) if so, how much land has been released so far as a result thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) Does not arise.